

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2291
ANSWERED ON:07.12.2006
CASUAL EMPLOYEES AT COCHIN AIRPORT
Koya Dr. P. Pookunhi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of casual employees working under Air India at Cochin International Airport, category-wise alongwith the period from which they are working;
- (b) whether these casual employees have been provided job security and promotion avenue on the line of other employees;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken/proposed to be taken to implement welfare measures for these employees?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): There were 162 casual labourers working in Air India as loaders from 1999 to 31st May 2006 at Cochin International Airport. 81 of these casual labourers were engaged as handyman on contract basis in Air India Charters Limited, co-terminus with the agreement Air India has entered into with M/s. Cochin International Airport Limited, based on the applications received. The remaining 81 casual labourers continue to work in Air India.

(b), (c) and (d): The casual labourers are engaged on daily wages and there is no promotion policy for them. However, they can apply against notified vacancies in Air India and its subsidiaries subject to meeting the eligibility criteria.

(e): All the casual labourers are covered under ESI scheme.